

IISS INDIA ORGANISATION

(Company Registered under Section 8 of the Companies Act, 2013)

CIN: [U80903DL2014NPL270367]

Regd. Office: 1833, Block J, Chittranjan Park, South Delhi, New Delhi - 110019

E-Mail: sally.taylor@iiss.org

SCHEDULE I

FORM A

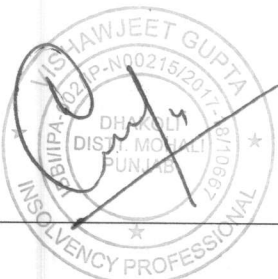
PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF

"IISS INDIA ORGANISATION (Company registered as Section 8 under Companies Act, 2013)"

1.	NAME OF CORPORATE PERSON	IISS INDIA ORGANISATION (COMPANY REGISTERED AS SECTION 8 UNDER COMPANIES ACT, 2013)
2.	DATE OF INCORPORATION OF CORPORATE PERSON	13.08.2014
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA, Delhi
4.	CORPORATE IDENTIFICATION NUMBER OF CORPORATE PERSON	U80903DL2014NPL270367
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	1833, BLOCK J, CHITTRANJAN PARK, SOUTH DELHI, NEW DELHI - 110019
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	22.03.2024
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	VISHAWAJEET GUPTA #51, ADARSH ENCLAVE, DHAKOLI, NEAR ZIRAKPUR, DISTT. MOHALI (PUNJAB)- 160104 E-mail ID : vishawjeetgupta@gmail.com +91-98152 84474 (M) IP REGD. No. :- IBBI/IPA-002/IP-N00215/2017-18/10667



8.	LAST DATE FOR SUBMISSION OF CLAIMS	21.04.2024
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Notice is hereby given that the "IISS INDIA ORGANISATION" has commenced voluntary liquidation on 22.03.2024.

The stakeholders of "IISS INDIA ORGANISATION" are hereby called upon to submit a proof of their claims, on or before 21.04.2024, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.



NAME OF THE LIQUIDATOR: (VISHAWJEET GUPTA)

Date: 22.03.2024

Place: DHAKOLI, DISTT. MOHALI (PUNJAB)